

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 26.04.2019

**ORDER NO. 103 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 74 of 2019 for CESTAT, New Delhi constituting Division/Single Member Bench as follows:-

1. On **30/04/2019 at 02.30 p.m.** Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM:-  
ST/ROM/50205/2019-SM in ST/52546/2018
2. On **02/05/2019** Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following matter:-  
C/53194/2018
3. On **03/05/2019 at 10.30 a.m.** Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROMs:-  
ST/ROM/51311/2018 in ST/53124/2015  
ST/ROM/50081/2019 in ST/51940/2018  
ST/ROM/50082/2019 & ST/50092/2019 in ST/57166/2013
4. On **03/05/2019 afternoon** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROMs after hearing of matters in Sl. No. 2 above:-  
E/ROM/50193/2019 in E/55666/2014


By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

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**Dy. Registrar**